

Mr. Speaker: Let me finish the other items.

Shri Buta Singh (Moga): I want to know whether the Home Minister is making a statement today?

Mr. Speaker: Let him wait.

Shri A. P. Sharma (Buxar): When will the Minister reply?

Mr. Speaker: We have not begun that.

13.05 hrs.

PUBLIC ACCOUNTS COMMITTEE

FORTY-EIGHTH REPORT

Shri Surendra Pal Singh (Bulandshahr): I beg to present the Forty-eighth Report of the Public Accounts Committee (1965-66) on Appropriation Accounts (Defence Services), 1963-64 and Audit Report (Defence Services), 1965.

13.05½ hrs.

DELHI HIGH COURT BILL

(i) REPORT OF SELECT COMMITTEE

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Report of the Select Committee on the Bill to provide for the constitution of a High Court for the Union territory of Delhi, for the extension of the jurisdiction of that High Court to the Union territory of Himachal Pradesh and for matters connected therewith.

(ii) EVIDENCE

Shri Krishnamoorthy Rao: I lay on the Table a copy of the evidence given before the Select Committee on the Bill to provide for the constitution of a High Court for the Union territory of Delhi, for the extension of the jurisdiction of that High Court to the Union territory of Himachal Pradesh and for matters connected therewith.

13.05½ hrs.

PETITION RE. BUDGET ALLOCATIONS FOR FOOD AND AGRICULTURE

Shri Sivamurthi Swamy (Koppal): I beg to present a petition signed by five petitioners regarding budget allocations for food and agriculture.

13.06 hrs.

STATEMENT RE. REORGANISATION OF PUNJAB STATE

The Minister of Home Affairs (Shri Nanda): On 21st March, 1966, I made a statement in Parliament to the effect that the Government of India had decided to accept in principle (a) that the present State of Punjab be reorganised on linguistic basis; and (b) that the boundaries of the proposed units may be determined with the help of experts. The Government of India propose to take steps to constitute from the territories of the present State of Punjab two States, namely, Punjab and Haryana States, after transferring to Himachal Pradesh, which will continue to be a Union territory, such of the hill areas particularly of the Hindi Region of the present State of Punjab as are contiguous to that Union territory and have cultural and linguistic affinities with it. For the purpose of determining the boundaries of these units, the Government consider it necessary that there should be an examination of the matter by a Commission, Government have accordingly decided to appoint a Commission with the following terms of reference:

"The Commission shall examine the existing boundary of the Hindi and Punjabi Regions of the present State of Punjab and recommend what adjustments, if any, are necessary in that boundary to secure the linguistic homogeneity of the proposed Punjab and Haryana States. The Commission shall also indicate the boundaries of the hill areas of